

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil)...../2004

(From the judgement and order dated 19/06/2003 in LAA 47/01 (B)
of The HIGH COURT OF KERALA AT ERNAKULAM)

P.K. YOHANNAN

Petitioner (s)

VERSUS

STATE OF KERALA & ANR.

Respondent (s)

With I.A.1 (c/delay in filing SLP)

CC 793

Date : 03/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)

Mr. M.T. George,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

O R D E R

Issue notice on the application for condonation of delay as well as on the special leave petition.

Tag on with SLP (C) No.15977/2003.

(Vijay Kumar Sharma) (Prem Prakash)
AR cum PS to Hon.Judge Court Master